

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

29.05.2014

CP 291/00013/2014 (OA No.291/00015/2014)

Mr. Sudarshan Laddh, Counsel for applicant.
Mr. Anupam Agarwal, Counsel for respondents.

Heard the learned counsel for the parties. The applicant has filed the present Contempt Petition for non compliance of the order dated 16.01.2014 passed in OA No. 291/00015/2014. Admittedly this order was served on the respondents on 18.01.2014. The learned counsel for the respondents drew our attention to order dated 17.01.2014 (Annexure CPR/2) and submits that the selection was already over and panel was already declared on 17.01.2014.

Therefore, the present Contempt Petition does not survive and it is dismissed accordingly. Notices issued to the respondents are hereby discharged.

M. Nagarajan
(M. Nagarajan)
Member (J)

Anil Kumar
(Anil Kumar)
Member (A)

abdul